

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/4347/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Rafique Ahmed Tapadar  
Principal Judge,  
Family Court-II, Kamrup (M),  
Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. FCK.5/12/PJ/113/2024, dtd. 15.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 16.05.2024.**

The Counsellor, Family Court-II, Kamrup (M), Guwahati will be in charge of your Court and Office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-66/2005/4348/A, dated 17-05-2024**

Copy forwarded for information to:

✓. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
